

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 400 OF 2017&
IA NO. 1166 OF 2017**

Dated: 07th August, 2019

In the matter of:

Sarda Energy and Minerals Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **21.10.2019.**

Court Master/PS

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